

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH 'GULESTAN' BUILDING NO:6
PRESIDENT ROAD, BOMBAY:1

Original Application No. 311/97 and 312/97

Monday the 9th day of June 1997

CORAM: Hon'ble Shri B.S. Hegde, Member (J)
Hon'ble Shri M.R. Kolhatkar, Member (A)

S.R. Sangvikar
Personnel Inspector (Gr.III)
O/O Chief Personnel Officer,
Central Railway, For, Mumbai.

... Applicant.
(OA 311/97)

S. Natarajan
Personnel Inspector (Gr.III)
O/O Chief Personnel Officer,
Central Railway, Fort, Mumbai.

... Applicant
(OA 312/97)

By Advocate Shri S.P. Kulkarni.

V/s.

Union of India through
Divisional Railway Manager (Personnel)
C.S.T., Fort, Mumbai.

Chief Personnel Officer,
Central Railway, C.S.T. Fort,
Mumbai.

General Manager,
Central Railway, C.S.T. Fort,
Mumbai.

Smt. D.R. Naidu
Shri M.C. Patki
Shri S.A. Pandey.
Shri S.B. Parmar,
" A.M. Thakur
" Sharad Jagdale.
" S.S. Kushwaha
" A.M. Mathure.

... Respondents.

By Advocate Shri S.C. Dhawan alongwith Shri V.S. Masurkar.

O R D E R (ORAL)

{ Per Shri B.S. Hegde, Member (J) }

The only question for consideration in these O.A.s are whether the applicants are qualified to be regularised P.I. Grade III. On perusal of the

: 2 :

original records, we find that the applicants have ^{not} secured ~~only~~ 30 marks in ^{the professional ability to become eligible for} written examination, and ^{impaired} ~~and~~ wrongly they have been called for viva. The mistake has been rectified by the department. In the circumstances, we hereby, direct the respondents to give show cause notice to the applicants stating the reasons for revision of the panel. On receipt of the show cause notice the applicants are directed to give reply within 8 days. Thereafter, the respondents are directed to dispose of the reply of the applicant within a period of one week.

Status quo to continue till such disposal.

O.A. is disposed of at the admission stage.

Copy of the order be given to the parties.

M.R. Kolhatkar

(M.R. Kolhatkar)
Member(A)

B.S. Hegde

(B.S. Hegde)
Member(J)

NS